

**CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ SHRI. M. A. BHOSLE
COURT 32 ASST SESSION JUDGE
CIVIL CAUSE LIST DATED 22-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EX-PARTE EVIDENCE</u>				
At 11.00 AM Morning Session				
1	Commercial Suit	100078/2019	JSK Industries Pvt. Ltd. Vs J.K. Electricals	K.V. Aiyar and Associates
<u>REPORT</u>				
2	Commercial Suit	100062/2020	Imkaa Steel Syndicate Vs M/s. Thane Steels Ltd	Khan and Khan
<u>REPLY</u>				
3	Commercial Suit	100131/2019	Sukanraj Kasturchandji Jain Vs Shivaji Kishan Jadhav	Yashpal Jain M. D. Mali
Sub Matter: CHAMBER SUMMONS/0100393/2020				
<u>RECORDING EVIDENCE</u>				
4	Commercial Suit	100094/2020	Bizworld International Investment Securities Company Pvt Ltd. Vs Nandi Vardhan Infrastructure Ltd	Shri Maulik K. Tanna
5	Commercial Suit	100185/2020	Canara Bank Vs Mr. Rahul Satish Pandit	M/s. Sanjeev Kanchan and Co
<u>EX-PARTE EVIDENCE</u>				
6	Commercial Suit	100177/2020	Rameshkumar Kundanmal Agarwal Vs Ranjeet Kumar Vishnu Prasad	Jagdish Nagar and Associates
7	Commercial Suit	100105/2020	Delta Iron and Steel Co. Pvt. Ltd. Vs Forbes and Co. Ltd.	Suraj M. Gaikwad
8	Commercial Suit	100187/2019	Harshad Champaklal Shah Vs Balaji Venkatraman Iyer	Shri Mahesh J. Devani
<u>FOR TAKING STEPS</u>				
9	Commercial Suit	100156/2020	State Bank of India Vs Mr. Rajesh Babu Netke	M/s. V. B. Tiwari and Co

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	Commercial Suit	100227/2019	Omkar Agency Vs Dilip M. Gangurde	Jeetendra Ranawat
<u>SERVICE</u>				
11	Commercial Suit	100043/2020	Harsha Vikram Sahjwani Vs Viren R. Bhansali	Miss Kavita S. Lalwani
12	Commercial Suit	100044/2020	Livint Technologies Pvt Ltd Vs M/s. Pearl Enterprises	Ausgre A. Carvalho
13	Commercial Suit	100065/2020	Shree Ambika Printers and Punlications Vs icode Management System Pvt Ltd	Das Associates
<u>REPLY</u>				
14	Commercial Suit	100220/2020	Bhavin Babu Patel Vs Watson Pharma Pvt. Ltd.	Vivek Sharma
15	Commercial Suit	100229/2020	Kamlesh Lakhman Patel Gami Vs Watson Pharma Pvt. Ltd.	Vivek Sharma
16	Commercial Suit	100189/2019	Mr. Manoj Dhanji Solanki Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T Manek S T Manek And Co
Sub Matter: NOTICE OF MOTION/0100559/2020				
17	Commercial Suit	100276/2019	Conde Nast (India) Pvt. Ltd. Vs Pret Study by Janak Fashions Pvt. Ltd.	M/s. Thakore Jariwala and Associates
Sub Matter: NOTICE OF MOTION/0100971/2020				
18	NOTICE OF MOTION	100559/2020	Mr. Manoj Dhanji Solanki Vs Mr. Rustom Nanabhoy Jeejeebhoy	Sanjay T. Manek
(Main Matter Commercial Suit/0100189/2019)				
19	NOTICE OF MOTION	100971/2020	Conde Nast (India) Pvt. Ltd. Vs Pret Study by Janak Fashions Pvt. Ltd.	Adv. AKJ Law Associates
(Main Matter Commercial Suit/0100276/2019)				

MEDIATION REPORT

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	NOTICE OF MOTION	100099/2020	Veritas Legal - Applicant Comm. Sum. Suit St. No.285/2020 Vs Sadhan Enterprise Pvt. Ltd.	Ganesh and Co.
21	Commercial Suit	100052/2020	Veritas Legal Vs Sadhan Enterprise (I) Pvt. Ltd.	M/s. Ganesh and Co.

COMPLIANCE

At 2 45 pm Afternoon Session

22	Commercial Suit	100022/2020	Mr. Pradeep Vasant Phalke Vs M/s. Arambhan Hospitality	Ramesh D. Kamble
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Sub Matter: NOTICE OF MOTION/0101192/2020